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गुरुवार, मार्च २३, १९७८/चैत्र २, शके १९००

The following Bill is published under the first proviso to rule 115 (1) of the Maharashtra Legislative Assembly Rules :—

L. A. BILL No. VII OF 1978.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 1978.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 1978 ; and for the purpose of authorising payment of the said sums ; It is hereby enacted in the Twenty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, Short title. 1978.

Issue of Rs. 1,45,44,97,233 out of the Consolidated Fund of the State for the year 1977-78.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in the aggregate to the sum of one hundred and forty-five crores, forty-four lakhs, ninety-seven thousand, two hundred and thirty-three rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 1978, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 1978.

THE SCHEDULE

(See sections 2 and 3)

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
3	Elections	215, Elections	6,00,00,000	6,00,00,000
7	Secretariat— General Services	252, Secretariat— General Services	26,000	26,000
12	Housing	283, Housing	82,000	82,000
14	Social Security and Welfare	288, Social Security and Welfare	18,00,000	18,00,000
		Total—General Administration Department.	6,19,08,000	6,19,08,000
Home Department					
18	State Excise	239, State Excise	11,40,000	11,40,000
19	Taxes on Vehicles	241, Taxes on Vehicles	30	1,29,25,000	1,29,25,030
22	Police	255, Police	3,51,78,088	3,51,78,088
24	Other Administrative Services	265, Other Administrative Services	68,30,000	68,30,000
31	Ports, Light Houses and Shipping	335, Ports, Light Houses and Shipping	5,000	5,000
		Total—Home Department	4,31,53,118	1,29,25,000	5,60,78,118

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Revenue and Forests Department					
41	Secretariat—General Services.	252, Secretariat—General Services.	10,00,010	10,00,010
42	District Administration	253, District Administration.	20	20
54	Forest ..	313, Forest ..	9,04,87,000	23,000	9,05,10,000
		Total—Revenue and Forests Department.	9,14,87,030	23,000	9,15,10,030
Agriculture and Co-operation Department					
56	Appropriation for Reduction or Avoidance of Debt.	248, Appropriation for Reduction or Avoidance of Debt.	84,53,610	84,53,610
57	Interest Payments ..	249, Interest Payments	13,24,400	13,24,400
60	Secretariat—Economic Services.	296, Secretariat—Economic Services.	10	10
61	Co-operation ..	298, Co-operation ..	7,02,020	7,02,020
62	Agriculture ..	305, Agriculture ..	60	3,666	3,726
64	Soil and Water Conservation.	307, Soil and Water Conservation.	52,250	52,250
67	Dairy Development ..	311, Dairy Development..	20	20
68	Fisheries ..	312, Fisheries ..	20	20
		Total—Agriculture and Co-operation Department.	7,54,380	97,81,676	1,05,36,056
Education and Youth Services Department					
71	Secretariat—Social and Community Services	276, Secretariat—Social and Community Services.	20	20
72	Education ..	277, Education ..	3,72,31,080	3,72,31,080
		Total—Education and Youth Services Department.	3,72,31,100	3,72,31,100

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Urban Development and Public Health Department					
76	Appropriation for Reduction or Avoidance of Debt.	248, Appropriation for Reduction or Avoidance of Debt.	10,92,000	10,92,000
77	Interest Payments ..	249, Interest Payments	7,15,000	7,15,000
80	Secretariat—Social and Community Services.	276, Secretariat—Social and Community Services.	97,300	97,300
81	Medical ..	280, Medical ..	70	70
83	Public Health, Sanitation and Water Supply.	282, Public Health, Sanitation and Water Supply.	30	30
83A	Housing ..	283, Housing ..	3,05,000	3,05,000
84	Urban Development ..	284, Urban Development.	18,30,000	18,30,000
86	Roads and Bridges ..	337, Roads and Bridges.	1,97,40,000	1,97,40,000
87	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	363, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	1,89,900	1,89,900
		Total—Urban Development and Public Health Department.	2,21,62,300	18,07,000	2,39,69,300
Finance Department					
88	Collection of Taxes on Income and Expenditure.	220, Collection of Taxes on Income and Expenditure.	3,36,97,000	3,36,97,000
89	Sales Tax ..	240, Sales Tax	8,61,65,223	8,61,65,223
91	Appropriation for Reduction or Avoidance of Debt.	248, Appropriation for Reduction or Avoidance of Debt.	35,76,000	35,76,000
93	Secretariat—General Services.	252, Secretariat—General Services.	10	10
94	Treasury and Accounts Administration.	254, Treasury and Accounts Administration.	10	10
95	Other Administrative Services.	265, Other Administrative Services.	10	10
96	Pensions and Other Retirement Benefits.	266, Pensions and Other Retirement Benefits.	33,47,010	4,90,000	38,37,010
		Total—Finance Department.	33,47,040	12,39,28,223	12,72,75,263

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sum not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
Public Works and Housing Department					
104	Public Works and Administrative and Functional Buildings.	259, Public Works ..	10	2,09,000	2,09,010
107	Housing ..	283, Housing ..	10	10
113	Roads and Bridges ..	337, Roads and Bridges ..	20	20
		Total—Public Works and Housing Department.	40	2,09,000	2,09,040
Irrigation Department					
115A	Relief on Account of Natural Calamities.	289, Relief on Account of Natural Calamities.	35,000	35,000
119	Area Development. ..	308, Area Development ..	10	10
120	Water and Power Development Services.	331, Water and Power Development Services.	3,53,71,510	3,53,71,510
121	Irrigation, Navigation, Drainage and Flood Control Projects.	333, Irrigation, Navigation, Drainage and Flood Control Projects.	2,60,44,000	10,425	2,60,54,425
		Total—Irrigation Department.	6,14,50,520	10,425	6,14,60,945
Law and Judiciary Department					
122	Administration of Justice.	214, Administration of Justice.	3,17,000	3,17,000
		Total—Law and Judiciary Department.	3,17,000	3,17,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Industries, Energy and Labour Department					
129	Other Taxes and duties on Commodities and Services.	245, Other Taxes and duties on Commodities and Services.	65,88,000	65,88,000
132	Stationary and Printing	258, Stationary and Printing.	587	587
136	Secretariat—Economic Services.	296, Secretariat—Economic Services.	425	425
138	Industries ..	320, Industries ..	1,15,00,010	1,15,00,010
142	Power Projects ..	334, Power Projects ..	58,03,000	58,03,000
		Total—Industries, Energy and Labour Department.	1,73,03,010	65,89,012	2,38,92,022
Rural Development Department					
143	Land Revenue ..	229, Land Revenue ..	1,60,00,000	1,60,00,000
144	Interest Payments ..	249, Interest Payments	23,00,000	23,00,000
145	District Administration	253, District Administration.	10	10
149	Public Health, Sanitation and Water Supply	282, Public Health, Sanitation and Water Supply.	2,40,00,000	2,40,00,000
152	Secretariat—Economic Services.	296, Secretariat—Economic Services.	75,010	75,010
154	Minor Irrigation ..	306, Minor Irrigation ..	50,00,000	50,00,000
157	Community Development.	314, Community Development.	84,85,000	84,85,000
158	Water and Power Development Services.	331, Water and Power development Services.	75,000	75,000
		Total—Rural Development Department.	5,36,35,020	23,00,000	5,59,35,020
Food and Civil Supplies Department					
164	Secretariat—Economic Services.	296, Secretariat—Economic Services.	1,20,000	1,20,000
165	Food ..	309, Food ..	49,18,000	49,18,000
		Total—Food and Civil Supplies Department.	50,38,000	50,38,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Social Welfare, Cultural Affairs, Sports and Tourism Department					
166-A	Appropriation for Reduction or Avoidance of Debt.	248, Appropriation for Reduction or Avoidance of Debt.	35,700	35,700
166-B	Interest Payments	249, Interest Payments	26,548	26,548
170	Social Security and Welfare.	288, Social Security and Welfare.	30	30
173	Revenue Expenditure on Tribal Area Development Sub-Plan.	288, Social Security and Welfare.	20	20
Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.			50	62,248	62,298
Planning Department					
175	Secretariat—Economic Services.	296, Secretariat—Economic Services.	10	10
176	Other General Economic Services.	304, Other General Economic Services.	1,85,81,000	1,85,81,000
179	Community Development.	314, Community Development.	5,00,00,020	5,00,00,020
Total—Planning Department			5,00,00,030	1,85,81,000	6,85,81,030
Total—A-Expenditure on Revenue Account.			44,74,69,638	17,65,33,584	62,40,03,222
B—EXPENDITURE ON CAPITAL ACCOUNT					
Home Department					
186	Capital Outlay on Ports, Light Houses and Shipping.	535, Capital Outlay on Ports, Light Houses and Shipping.	10	10
Total—Home Department.			10	10
Revenue and Forests Department					
190	Capital Outlay on Forests.	513, Capital Outlay on Forests.	48,86,000	48,86,000
Total—Revenue and Forests Department.			48,86,000	48,86,000

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)		(4)	
	Agriculture and Co-operation Department		Rs.	Rs.	Rs.
191	Capital Outlay on Co-operation.	498, Capital Outlay on Co-operation.	30	30
194	Capital Outlay on Animal Husbandry.	510, Capital Outlay on Animal Husbandry	10	10
195	Capital Outlay on Dairy Development.	511, Capital Outlay on Dairy Development.	10	10
196	Capital Outlay on Fisheries.	512, Capital Outlay on Fisheries	25,80,000	25,80,000
		Total—Agriculture and Co-operation Department.	25,80,050	25,80,050
	Urban Development and Public Health Department				
199	Capital Outlay on Public Health, Sanitation and Water Supply.	482, Capital Outlay on Public Health, Sanitation and Water Supply.	1,55,75,000	1,55,75,000
		Total—Urban Development and Public Health Department.	1,55,75,000	1,55,75,000
	Public Works and Housing Department				
202	Capital Outlay on Public Works and Administrative and Functional Buildings.	459, Capital Outlay on Public Works.	3,30,000	3,30,000
203	Capital Outlay on Housing	483, Capital Outlay on Housing.	10	10
205	Capital Outlay on Roads and Bridges.	537, Capital Outlay on Roads and Bridges.	1,81,04,010	1,81,04,010
		Total—Public Works and Housing Department.	1,84,34,020	1,84,34,020
	Irrigation Department				
206	Capital Outlay on Public Health, Sanitation and Water Supply.	482, Capital Outlay on Public Health, Sanitation and Water Supply.	2,41,000	2,41,000
207	Capital Outlay on Minor Irrigation, Soil Conservation and Area Development.	506, Capital Outlay on Minor Irrigation, Soil Conservation and Area Development.	1,39,87,000	1,39,87,000
208	Capital Outlay on Water and Power Development Services.	531, Capital Outlay on Water and Power Development Services.	10	10
209	Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.	533, Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.	37,79,68,440	37,79,68,440
		Total—Irrigation Department.	39,21,96,450	39,21,96,450

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
Industries, Energy and Labour Department					
210	Capital Outlay on Co-operation.	498, Capital Outlay on Co-operation.	2,21,618	2,21,618
211	Capital Outlay on Industrial Research and Development.	520, Capital Outlay on Industrial Research and Development.	50,00,010	50,00,010
212A	Capital Outlay on Consumer Industries.	526, Capital Outlay on Consumer Industries.	1,10,92,678	1,10,92,678
215	Capital Outlay on Power Projects.	534, Capital Outlay on Power Projects.	5,37,30,000	5,37,30,000
		Total—Industries, Energy and Labour Department.	6,98,22,688	2,21,618	7,00,44,306
Social Welfare, Cultural Affairs, Sports and Tourism Department					
219	Capital Outlay on Co-operation.	498, Capital Outlay on Co-operation.	1,00,000	1,00,000
221	Capital Outlay on Tribal Area Development Sub-Plan.	480, Capital Outlay on Medical. 506, Capital Outlay on Minor Irrigation, Soil Conservation and Area Development. 511, Capital Outlay on Dairy Development. 537, Capital Outlay on Roads and Bridges.	68,38,035	68,38,035
		Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.	69,38,035	69,38,035
		Total—B-Expenditure on Capital Account.	51,04,32,253	2,21,618	51,06,53,871
C-EXPENDITURE UNDER DEBT HEADS					
Revenue and Forests Department					
230	Loans for Forests	713, Loans for Forests	3,39,26,000	3,39,26,000
		Total—Revenue and Forests Department.	3,39,26,000	3,39,26,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Agriculture and Co-operation Department					
232	Internal Debt of the State Government.	603, Internal Debt of the State Government.	28,20,210	28,20,210
234	Loans for Co-operation	698, Loans for Co-operation.	2,91,70,000	2,91,70,000
235	Loans for Agriculture ..	705, Loans for Agriculture	10	10
237	Loans for Fisheries ..	712, Loans for Fisheries	2,75,000	2,75,000
		Total—Agriculture and Co-operation Department.	2,94,45,010	28,20,210	3,22,65,220
Education and Youth Services Department					
240	Loans for Education, Art and Culture.	677, Loans for Education, Art and Culture.	52,66,000	52,66,000
		Total—Education and Youth Services Department.	52,66,000	52,66,000
Urban Development and Public Health Department					
242	Internal Debt of the State Government.	603, Internal Debt of the State Government.	3,01,000	3,01,000
243	Loans for Public Health, Sanitation and Water Supply.	682, Loans for Public Health, Sanitation and Water Supply.	11,69,50,000	11,69,50,000
244	Loans for Housing ..	683, Loans for Housing	10,000	10,000
		Total—Urban Development and Public Health Department.	11,69,60,000	3,01,000	11,72,61,000
Finance Department					
247	Internal Debt of the State Government.	603, Internal Debt of the State Government.	4,97,50,000	4,97,50,000
248	Loans and Advances from the Central Government.	604, Loans and Advances from the Central Government.	3,10,00,000	3,10,00,000
		Total—Finance Department.	8,07,50,000	8,07,50,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Public Works and Housing Department					
252	Loans for Housing ..	683, Loans for Housing..	1,11,23,200	1,11,23,200
		Total—Public Works and Housing Department.	1,11,23,200	1,11,23,200
Industries, Energy and Labour Department					
260	Loans for Industrial Research and Development.	720, Loans for Industrial Research and Development.	60,00,000	60,00,000
262	Loans for Power Projects.	734, Loans for Power Projects.	20	20
		Total—Industries, Energy and Labour Department.	60,00,020	60,00,020
Rural Development Department					
268	Miscellaneous Loans	767, Miscellaneous Loans	3,32,13,000	3,32,13,000
		Total—Rural Development Department.	3,32,13,000	3,32,13,000
Social Welfare, Cultural Affairs, Sports and Tourism Department					
270-A	Internal Debt of the State Government.	603, Internal Debt of the State Government.	35,700	35,700
		Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.	35,700	35,700
		Total—C-Expenditure under Debt Heads.	23,59,33,230	8,39,06,910	31,98,40,140
		Grand Total ..	1,19,38,35,121	26,06,62,112	1,45,44,97,233

STATEMENT OF OBJECTS AND REASONS

This Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 1977-78. The amounts are shown below:—

	Rs.
(a) Revenue Expenditure ..	62,40,03,222
(b) Capital Expenditure ..	51,06,53,871
(c) Expenditure under Debt Heads ..	31,98,40,140
Total ..	<u>1,45,44,97,233</u>

(Signed) Y. J. MOHITE.

Dated the 23rd March 1978.

**GOVERNOR'S RECOMMENDATION UNDER ARTICLE 207 OF THE
CONSTITUTION OF INDIA**

In exercise of the powers conferred upon him by clause (1) of article 207 of the Constitution of India, the Governor of Maharashtra is pleased to recommend to the Maharashtra Legislative Assembly, the consideration of the Maharashtra, (Supplementary) Appropriation Bill, 1978.

By order and in the name of the Governor of Maharashtra,

M. G. MUZUMDAR,

Joint Secretary to the Government of Maharashtra,
Law and Judiciary Department.

Bombay, dated the 23rd March 1978,